

GOVERNMENT OF INDIA  
MINISTRY OF PETROLEUM & NATURAL GAS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 936**  
**ANSWERED ON 11TH DECEMBER, 2023**

**Allocation of PDS Kerosene to Kerala**

**936. Shri Jose K. Mani:**

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the State-wise details regarding the allocation of PDS Kerosene to various States over the last five years;
- (b) whether Government has reduced the allocation of non-subsidized Kerosene to the State of Kerala over the last three years;
- (c) if so, the reasons behind this;
- (d) whether Government has any plans to enhance the allocation of PDS Kerosene to at least 6,480 KL in a quarter and non-subsidized kerosene to 25000 KL in a year to the State of Kerala; and
- (e) if so, details thereof?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS  
(SHRI RAMESWAR TELI)

- (a) to (e) Government makes allocation of “Public Distribution System (PDS) Kerosene” to States/UTs including Kerala on quarterly basis for cooking and lighting purpose. PDS Kerosene allocation to States/UTs including Kerala have been rationalized since 2010-11 considering the polluting nature of Kerosene and taking into account, factors such as increase in domestic LPG/PNG connections, electricity coverage, non-lifting of PDS Kerosene quota by the concerned States/UTs etc. Till date, 12 States/UTs have declared themselves as Kerosene free.

Till 3<sup>rd</sup> quarter of 2023-24, an allocation of 5832 KL PDS kerosene has been made to the state of Kerala. Considering the request of Government of Kerala, in addition to already allocated Non-Subsidized PDS Kerosene quota of 1296 KL, an additional allocation has also been done, making an overall allocation of 3300 KL non subsidized PDS SKO for year 2023-24.

Government has empowered States/ UTs to draw an allocation of one month’s quota of PDS Kerosene at Non- Subsidized rates during each financial year for special needs such as Natural Calamities, Religious Functions, Fisheries, Various Yatras etc. States/UTs may seek further additional allocation after exhausting available quota. Scale, criteria, modalities etc. of distribution to end customers are also determined by respective State/UT.

The State wise allocation of PDS Kerosene during the last 5 years is annexed.

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**Annexure**

Annexure referred to in reply to parts (a) to (e) of the Rajya Sabha unstarred question No. 936 to be answered on 11.12.2023 asked by Shri Jose K. Mani, on “Allocation of PDS Kerosene to Kerala”.

(Figures in KL)

S.No.	Name of States/UTs	2018-19	2019-20	2020-21	2021-22	2022-23
1	Andaman & Nicobar Islands	4128	1944	0	0	0
2	Andhra Pradesh	0	0	0	0	0
3	Arunachal Pradesh	7920	6444	4752	3312	2976
4	Assam	245856	181920	155568	124464	99552
5	Bihar	332592	263028	212736	170208	127632
6	Chandigarh	0	0	0	0	0
7	Chhattisgarh	115056	82404	58272	46608	34944
8	Dadra & Nagar Haveli and Daman & Diu	0	0	0	0	0
9	Delhi	0	0	0	0	0
10	Goa	2112	816	384	288	192
11	Gujarat	249718	138832	84000	55800	25092
12	Haryana	0	0	0	0	0
13	Himachal Pradesh	14496	11436	9792	6864	4032
14	Jammu and Kashmir	58476	48516	44988	38256	30624
15	Jharkhand	186768	135216	90000	72000	54000
16	Karnataka	156000	84324	42480	29760	17856
17	Kerala	55632	41700	37056	25920	15552
18	Ladakh			3528	3528	2832
19	Lakshadweep	768	768	768	576	432
20	Madhya Pradesh	336192	260736	213408	160032	120000
21	Maharashtra	286680	106528	46528	27936	16752
22	Manipur	17904	13260	11088	9984	8976
23	Meghalaya	19440	19260	18864	16992	15312
24	Mizoram	4800	3612	3216	2880	2592
25	Nagaland	10272	9300	8592	7728	6960
26	Odisha	248448	210568	194304	155424	116544
27	Puducherry	0	0	0	0	0
28	Punjab	0	0	0	0	0
29	Rajasthan	137992	40000	14150	0	0
30	Sikkim	3456	2556	2256	2016	1824
31	Tamil Nadu	193776	145320	129168	90432	54240
32	Telangana	97920	56592	16032	4992	1488
33	Tripura	29376	26352	25152	22656	20400
34	Uttar Pradesh	887856	517888	181702	0	0
35	Uttarakhand	25344	7992	2208	672	144
36	West Bengal	704016	704016	704016	704016	462696

Source : MoP&NG